

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Manpasand Beverages Ltd

Date of commencement of CIRP: 01/03/2021

List of creditors as on: 14/04/2021

Sr No	Name of Creditor	ID Numer	Details of Claim Received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed (Rs. In Lakhs)	Amount of Claim admitted	Details of claim received	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Finquest Financial Solutions Private Limited	U74140MH2004PTC146715	10/03/2021	1295.70	1295.70	Principal +Interest +Penal Interest	1295.70	1295.70	YES	Nil	Nil	Nil	Nil	Nil	
	Total			1295.70	1295.70										

*Security Interest

1. Mortgage of Immovable Properties

(a) Land and building (Plot no. 1774/2/1,1776/1,1774/1,1774/2,1768,1769) at Vadodara

(b) Land and building (Plot no. 122 to 125) at Ambala

2. Hypothecation of Movable Properties – In detail as per deed of hypothecation

3. Pledge of Brands/Trademarks – In detail as per deed of brand pledge

4. Pledge of equity shares of MBL – 5,07,30,000 equity shares of MBL held by Dharendra hansraj singh